

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00737 /2017

DATED THIS THE 23rd DAY OF AUGUST, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

V.V.Mamadapur,
S/oVeerappa Mamadapur,
Aged about 60 years,
Retired as Postmaster
Vijayapur HO-586 101,
Residing at H.No.70,
Navaraspur Extension Colony,
Jalanagar,Vijayapur HO-586 101

....Applicant

(By Shri,AR.Holla..... Advocate)

Vs.

1. Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2.The Postmaster General,
N K Region,
Dharwad 580001.

3.The Superintendent of Post Offices,
Vijayapur Divison,
Vijayapur 586 104.

...Respondents

(By Shri K.Gajendra Vasu, Sr.Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. Both counsel submit that in view of the consideration by the respondents and granting of benefit, the matter has become infructuous. Therefore, as infructuous OA is disposed off. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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